

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 3 In Civil Appeal No.3734 of 2000

MARUTI UDYOG LTD.

Appellant (s)

VERSUS

SUSHEEL KUMAR GABGOTRA &amp; ANR.

Respondent (s)

(For early hearing and office report)

Date : 18/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHAFor Appellant (s)Mr. Pramod Dayal,Adv.  
Mr. Piyush Sharma, Adv.  
Mr. Anand Padmanabhan, Adv.

For Respondent (s)Ms. Manjula Gupta,Adv.

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

No orders.

(Alka Dudeja) (Suraj Parkash)  
Court Master Court Master